

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2406
TO BE ANSWERED ON 14.12.2015**

INCREASE IN CONTRACT/CASUAL LABOURERS

2406. SHRI SANKAR PRASAD DATTA:

Will the Minister of **LABOUR AND EMPLOYMENT** be pleased to state:

(a) whether the number of casual and contract labourers has been increasing in India; and

(b) if so, the industry/sector-wise casual labourers deployed during the last three years?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) & (b): The number of contract labourers engaged on the basis of license issued under Contract Labour (Regulation & Abolition) Act, 1970 in the Central Sphere for last 3 years is given as below:

Year	No. of Licensed Contractor	No. of Contract Labour
2012-13	33484	1804389
2013-14	36790	1967747
2014-15	41183	1903170

The data in respect of casual labourers is not centrally maintained.
